

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016**  
**APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua  
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **20.09.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**